

(a) whether an Indonesian trade delegation is likely to visit India to explore trade prospects under the recent credit of Rs. 10 crores; and

(b) if so, when the delegation is likely to visit the country?

The Minister of Commerce (Shri Dinesh Singh): (a) No official trade delegation is likely to visit India in the near future.

(b) Does not arise.

Movement of Iron ore from Bailadila Mines

611. Shri P. K. Deo:
Shri K. P. Singh Deo:
Shri Dhirendranath:

Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether there has been any movement of iron ore from the Bailadila mines to the port; and

(b) if not, the time by which the movement is likely to take place?

The Minister of State in the Ministry of Steel, Mines and Metals (Shri P. C. Sethi): (a) Float ore from Bailadila mines manually has started moving to the port from 6th May, 1967. In addition, movement of ore from the mechanised mine now under construction is expected to commence towards the end of this year.

(b) Does not arise.

Pig Iron Projects in Goa

612. Shri Sequiera: Will the Minister of Steel, Mines and Metals be pleased to state:

(a) the Pig Iron Projects licensed for setting up in Goa and the capacity of each with dates when licensed;

(b) whether some such projects were denied licence and if so, the number and capacity thereof and the reasons therefor;

(c) whether some projects are under consideration of Government and

if so, the capacity of each; and

(d) the up-to-date progress made by each licensed project?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) There are two pig iron units which currently hold Letters of Intent for production of pig iron at Goa. One is V. S. Dempo & Co. Ltd. Panjim, Goa, with a capacity of 300,000 tonnes per annum. The Letters of Intent was issued on 13th February, 1964. The other is V. M. Saigaocar E. Irmao Ltd., Vas-Co-da-gama, Goa, with a capacity of 300,000 tonnes per annum. The Letter of intent was issued on 24th June, 1964.

(b) The Industries (Development & Regulation) Act was extended to Goa in January 1963. Since then, 8 applications for industrial licences to produce pig iron have been rejected. The capacity asked for ranged from 30,000 to 2,70,000 tonnes per year. Reasons for rejection were generally that the schemes presented had not been properly worked or that at any particular point of time, there was no scope for further creation of capacity.

(c) There are no projects at present under consideration of Government for any further pig iron capacity at Goa.

(d) The two parties mentioned in part (a) above are to negotiate with Heavy Engineering Corporation, Ranchi, for supply of plant and equipment and have been asked to submit their proposals by October 1967.

D.A. to Doubling Section Workers of N.E. Rly.

613. Shri Vishwanatha Menon:
Shri P. P. Esthose:
Shri K. M. Abraham:
Shri R. Anirudhan:
Shri Umanath:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the D. A. granted to Central Government employees is not being paid to the

Doubling Section Workers of N. E. Railway in Gonda District; and

(b) if so, the reasons therefor?

The Minister of Railways (Shri C. M. Poonacha): (a) and (b). Information is being collected and will be laid on the Table of the Sabha in due course.

New Railway Lines in Mysore State

614. Shri K. Lakkappa: Will the Minister of Railways be pleased to state:

(a) the new Railway lines in Mysore State contemplated at present;

(b) the progress made if the lines are already under construction; and

(c) whether there is a proposal to convert all the narrow gauge lines into broad gauge lines in Mysore State?

The Minister of Railways (Shri C. M. Poonacha): (a) The new lines to be taken up during the Fourth Five Year Plan are yet to be finalised.

(b) The progress upto April 1967 of the two new lines under construction which fall wholly or partly in Mysore State is as follows:

(i) Mangalore-Hassan (MG) 16.5 per cent.

(ii) Mangalore-Panambur (BG) 59 per cent.

(iii) Salem-Bangalore (MG) 64 per cent.

(c) No.

मैसूर महिन्द्रा एण्ड महिन्द्रा द्वारा
वीनों का निर्माण

616. श्री राम चरण : क्या औद्योगिक विकास तथा समाचार-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि धनवीकी मन्दार ने मैसूर महिन्द्रा एण्ड महिन्द्रा

को जीप गाड़ियों के निर्माण के लिये 7 करोड़ रुपये का ऋण दिया है; और

(ख) यदि हाँ, तो ऋण की शर्तें क्या हैं ?

औद्योगिक विकास तथा समाचार-कार्य मंत्री (श्री कलचौरीन शर्मा प्रहलद) : (क) : जीप (ख) . पता चला है कि मैसूर महिन्द्रा एण्ड महिन्द्रा ने यू० एन० ए० आई० डी० से सीधे 7 करोड़ रुपये के ऋण के लिये पत्र-व्यवहार किया है परन्तु अभी तक ऋण की शर्तों और उसकी प्रदायगी के बारे में कोई भी औपचारिक करार नहीं किया गया ।

Death incident at Rourkela Steel Plant

617. Shri Chintamani Fanigrahi: Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether a worker of the Hot Strip Mill of Rourkela Steel Plant recently died immediately after being administered penicillin injection in the plant's first aid centre;

(b) whether this is the second death of its kind in the plant;

(c) whether a thorough inquiry has been made in this regard; and

(d) if so, the results thereof?

The Minister of State in the Ministry of Steel, Mines and Metals (Shri F. C. Sethi): (a) and (b). Yes, Sir.

(c) and (d) A thorough enquiry was conducted by a Committee consisting of three specialists. The Committee has come to the finding that proper precautions were taken before, during and after the injection and that the death was caused by anaphylactic shock due to Penicillin.

Passenger Facilities

618. Shri F. F. Kothare: Will the Minister of Railways be pleased to state:

(a) whether Government are aware that the present passenger facilities